

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CRIMINAL) No(s). 2/2025

IN RE : SUMMONING ADVOCATES WHO GIVE
LEGAL OPINION OR REPRESENT PARTIES
DURING INVESTIGATION OF CASES
AND RELATED ISSUES

Petitioner(s)

VERSUS

Respondent(s)

(FOR ADMISSION, IA No. 158291/2025 - INTERVENTION APPLICATION, IA
No. 157894/2025 - INTERVENTION APPLICATION AND IA No. 161366/2025 -
INTERVENTION APPLICATION)

WITH
W.P.(C) No. 632/2025 (PIL-W)
FOR ADMISSION

(Courts Motion)

Date : 21-07-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For parties(s) :

Mr. Nishant R. Katneshwarkar, Adv.
Ms. Ganu Suvarna Siddhanath, AOR

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Ms. Maulik Soni, Adv.
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Mr. R. Venkatramani, A.G.
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Mr. Anshuman Srivastava, Adv.
Mr. E.C. Agrawala, AOR

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Ms. Nandini Rai, Adv.
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Mr. M Shaz Khan, Adv.
Mr. Dev Sareen, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Rafid Akhter, Adv.
Mr. Faizan Ahmed, Adv.

Mr. Deepak Khosla, Adv.
Mr. Pranav Sachdeva, AOR
Mr. P Rohit Ram, Adv.
Mr. Abhay Nair, Adv.
Mr. Sanyam Jain, Adv.

Mr. Vipin Nari, President SCAORA
Mr. Amit Sharma, Vice-President SCAORA, Adv.
Mr. Nikhil Jain, Adv.
Mr. Kaustubh Shukla, Adv.
Mr. Aljo K. Joseph, Adv.
Mr. Vishal Prasad, Adv.
Ms. Reena Pandey, Adv.
Dr. Meenakshi Kalra, Adv.
Ms. Pragya Parijat Singh, Adv.
Ms. Astha Sharma, Adv.
Mr. Aditya Giri, Adv.
Mr. A. Selvin Raja, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The application(s) for intervention is allowed.
2. List SLP(Crl.) No. 9334 of 2025 alongwith these matters on 29.07.2025 at Serial No.1.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR